

Annexure - 7															
Name of the corporate debtor: Vishal Structurals Private Limited					Date of commencement of CIRP: 12.03.2025					List of creditors as on: 24/11/2025					
List of operational creditors (Government dues)															
														(Amount in Rs)	
Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Governm ent	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Employees State Insurance Corporation		26.03.2025	66,95,525	9,39,419	Unsecured	NA	NIL	NO	NA	NA	NA	57,56,106	NA	Partially Admitted
2	Deputy Commissioner of State Tax, Maharashtra (SGST)		25.03.2025	11,93,48,491	8,03,29,837	Unsecured	NA	NIL	NO	NA	NA	NA	3,90,18,654	NA	Partially Admitted
3	Chhattisgarh VAT		24.03.2025	1,06,000	1,06,000	Unsecured	NA	NIL	NO	NA	NA	NA	NA	NA	Admitted
4	Employees Provident Fund Organisation		02.06.2025	3,25,54,327	79,50,560	Unsecured	NA	NIL	NO	NA	NA	NA	2,46,03,767	NA	Partially Admitted
5	Excise and Taxation Officer cum Assessing Authority, Hisar		08.05.2025	81,35,236	81,35,236	Unsecured	NA	NIL	NO	NA	NA	NA	NA	NA	Admitted
				16,68,39,579	9,74,61,052								6,93,78,527		